

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:665
ANSWERED ON:05.12.2003
I. T. TRIBUNALS
VINAY KUMAR SORAKE

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether more than Rs. 90,000 crore is locked up in income tax disputes with the existing number of IT Appellate Tribunals unable to handle the cases;
- (b) if so, whether the Government propose to set up additional IT Appellate Tribunals to clear the backlog;
- (c) whether there is any proposal to revive the setting up of a National Court of Direct Taxes initiated during early 1990s; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR LAW AND JUSTICE (SHri P.C. THOMAS)

- (a): The outstanding amount of income-tax disputed before the IT AT is Rs.28,94,102 (in lacs) as on 01.09.2003.
- (b): Yes, Sir.
- (c): No, Sir.
- (d): Does not arise.